

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 21(ND)2009

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. TNB Investments
Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Saurabh Kalia, Advocate

For the Respondent (s) : Mr. Waseem Akram, Proxy Counsel

Order

List this case for directions on 9th February, 2018.


(Deepa Krisnan)
Member (T)


(Ina Malhotra)
Member (J)